

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:918
ANSWERED ON:14.08.2012
DAMAGE TO FOODGRAINS
Vijayan Shri A.K.S.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a large quantum of rice has been damaged due to the refusal of the Food Corporation of India to lift the stocks;
- (b) if so, the details thereof and the reasons for not lifting the stocks in time; and
- (c) the steps taken or proposed to be taken to prevent such wastage in future and provide adequate compensation to farmers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) : No Madam.
- (b) &(c): Does not arise.